

ITEM NO.32

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2071/2022

ZULFIQAR @ ZILLU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. M.Z. Chaudhary, Adv.
Mr. Arvind Kumar Kanva, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as
Trial Court. D.O. letter be issued.

List again on 10.7.2023.

H. SHASHIDHARA SHETTY
Registrar